

**Central Administrative Tribunal  
Jammu Bench, Jammu**

Hearing through video conferencing

TA No.61/471/2020  
MA No.61/676/2020  
SWP1656/2019

Friday, this the 28<sup>th</sup> day of August, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

Dr. Mohit Sharma, age 37 years,  
S/o Bhagwat Parshad Sharma,  
R/o V.P.O. JIB Tehsil Udhampur  
District Udhampur.

...Petitioner

(By Advocate: Ravi Abrol)

Versus

1. State of J&K through  
Principal Secretary to Government  
Health & Medical Education  
Department, Civil Secretariat,  
Jammu.
2. Mission Director, NHM, J&K,  
Regional Institute of Health  
& Family Welfare Nagrota,  
District Jammu.
3. Deputy Commissioner,

District Udhampur,  
Chairman, District Health  
Society, Udhampur.

4. Chief Medical Officer,  
District Udhampur,  
District Health Society,  
Udhampur.

5. Block Medical Officer,  
Block Chenani,  
District Chenani.

6. Medical Superintendent,  
District Hospital,  
District Udhampur.

...Respondents

(By Advocate: Mr. Amit Gupta)

### **O R D E R (Oral)**

Learned counsel for the applicant submits that his client has been reinstated and, therefore, TA has become infructuous. Accordingly, TA is dismissed as having become infructuous.

**(Rakesh Sagar Jain)**  
**Member (J)**

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